

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 03-02-2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : TP 296 / 16
PETITION NUMBER : TP 136 / 17
NAME OF THE PETITIONER (S) : NEXT RADIO LTD.
NAME OF THE RESPONDENT (S) : SAMRUDDHI REALITY LTD.
UNDER SECTION : 433(e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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DORE RAJ
Adv for pet
Ph: 9743897941

Petitioner



Shri Dore Raj, Advocate appearing for the Petitioner company is present. He has filed 2 sets of copies. He is directed to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 03.03.2017.


MEMBER (J)


MEMBER (T)